

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 222 OF 2014

&

APPEAL NO. 223 OF 2014

Dated: 12th October, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

**Mula Pravara Electric Co-operative Society Ltd. Appellant(s)
Vs.
Maharashtra Electricity Regulatory Commission & Ors.Respondent(s)**

Counsel for the Appellant(s) : Ms. Malavika Prasad

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Mr. Raunak Jain for R-1

Mr. Nirav Shah
Ms. Ramni Taneja for R-2

ORDER

As agreed by learned counsel for the parties, list these matters for hearing on **16.11.2017.**

**(I. J. Kapoor)
Technical Member**

ts/kt

**(Justice Ranjana P. Desai)
Chairperson**